

26.02.2014.

App: Sri Dharmendra Awasthi, learned counsel for the applicant.

Resp: Sri Ankit Srivastava holding brief for Sri Anurag Srivastava, learned counsel for the respondents.

Sri Dharmendra Awasthi, learned counsel, who has filed his Vakalatnama submits that the applicant dose not want to press this OA as such, the OA may be dismissed as not pressed.

Considering the submissions made by the learned counsel for the applicant the O.A. is dismissed as not pressed. No order as to costs.

Mr. Arora
(Navneet Kumar)
Member (J)

Amit/-

OR
copy of order
dt. 26-2-2014
Preparation
m 27-2-2014

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